

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LIGHTSPEED ADVISORY SERVICES INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	LIGHTSPEED ADVISORY SERVICES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30.07.2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON INCORPORATED/ REGISTERED	Registrar of Companies NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74140DL2007PTC223394
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11, Southern Avenue Maharani Bagh, New Delhi – 110065
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23.03.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Rajan Das Gupta Reg. Address: N-103 LGF, Greater Kailash –I, New Delhi – 110048 E-mail: rajandgupta@gmail.com Mobile: +91- 9810404086 IP Registration No.: IBBI/IPA-01/IP-P01094/2017-18/11804
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22.04.2021

Notice is hereby given that the **Lightspeed Advisory Services India Private Limited** has commenced voluntary liquidation on **23.03.2021**.

The stakeholders of **Lightspeed Advisory Services India Private Limited** are hereby called upon to submit a proof of their claims, on or before **22.04.2021**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajan Das Gupta
Liquidator in the matter of
Lightspeed Advisory Services India Private Limited
IP Regn. No: IBBI/IPA-01/IP-P01094/2017-18/11804

Date: 25.03.2021
Place: New Delhi